

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6495 OF 2005

UMED SINGH

Appellant (s)

VERSUS

ARYA SAMAJ SEWA SADAN

Respondent(s)

(With prayer for interim relief and office report)

WITH

CIVIL APPEAL NO. 6496/2005

(with office report)

CIVIL APPEAL NO. 6497/2005

(with office report)

Date: 29/06/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE ALTAMAS KABIR

(VACATION BENCH)

For Appellant(s)

Mr.Raj Kumar Gupta, Adv.

Mr.Bhanu Pratap Gupta, Adv.

Mr. A.N. Bardiyar,Adv.

For Respondent(s)

Mr.Gagan Gupta, Adv.

Mr.Pankaj Kumar, Adv.

Mr. B.K.Satiya,Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr.Raj Kumar Gupta, learned counsel for the appellant commenced his arguments at  
3.35

p.m. and was on his legs when the Court rose for the day leaving the matters as part-heard.

List the matters on 30.06.2006 as part-heard.

( Satish K. Yadav )

Court Master

( Phoolan Wati Arora )

Court Master